



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 22ND DECEMBER, 2020]

DIVISION BENCH NO. 3

VIDEO CONFERENCE AFTER RISING OF THE DIVISION BENCH NO. 1 AND NO. 2

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COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

HON'BLE MR JUSTICE AHANTHEM BIMOL SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Mat.App./4/2020 AS PER DIRECTION OF THE HON'BLE CHIEF JUSTICE	SALAM NINGOL IRUNGBAM ONGBI GITARANI @ GITA Vs IRUNGBAM IBOMCHA SINGH	MR. N MAHENDRA	
2)	With MC(Mat.App.)/3/2020	SALAM NINGOL IRUNGBAM ONGBI GITARANI @ GITA Vs IRUNGBAM IBOMCHA SINGH	MR. N MAHENDRA	
<u>ADMISSION</u>				
3)	WP(C)/917/2017 AS PER DIRECTION OF THE HON'BLE CHIEF JUSTICE	SHAHID MOHAMMED SHAH Vs STATE OF MANIPUR	MR. TAYENJAM MOMO SINGH	MR. N IBOTOMBI MR ELANGBAM PREMJJIT SINGH MR DR RK DEEPAK MR. S BISWAJIT MR. N. KUMARJIT, AG MR. P TAMPHAMANI GA
4)	With WP(C)/1168/2018	REMMEI ALIMMEI Vs STATE OF MANIPUR AND 24 ORS	MR. ELANGBAM PREMJJIT SINGH	GA
5)	With WP(C)/119/2018	IROM ROYAL Vs STATE OF MANIPUR	MR. TAYENJAM MOMO SINGH	GA

6)	With WP(C)/156/2018	REMMEI ALIMMEI Vs STATE OF MANIPUR	MR. S BISWAJIT	GA
7)	With WP(C)/164/2018	K JANESWOR SINGH Vs STATE OF MANIPUR	MR. ELANGBAM PREMJJIT SINGH	AG GA
8)	With WP(C)/166/2018	B GOVING SHARMA Vs STATE OF MANIPUR	MR. TAYENJAM MOMO SINGH	GA
9)	With WP(C)/274/2018	SHRI KANGUJAM JANESWOR SINGH Vs STATE OF MANIPUR	MR. ELANGBAM PREMJJIT SINGH	MR. KH SAMARJJIT AG GA
10)	With WP(C)/99/2018	ROHITA AH Vs STATE OF MANIPUR	MR. TAYENJAM MOMO SINGH	GA
11)	Cont.Cas.(Crl.)/3/2020 WITH CONT. CASE 59/2020 (D/C)	IN RE CRIMINAL CONTEMPT IN PURSUANCE OF ORDER DATED 07.07.2020 IN CONT. CAS(C) NO. 59 OF 2020 Vs YUMKHAM KANTA ROY	x	M. DEVANANDA
12)	With MC(CONT.CAS(Crl.))/1/2020	SHRI KANTA ROY Vs IN RE CRIMINAL CONTEMPT IN PURSUANCE OF ORDER DATED 07.07.2020	MR. N CHURCHILL N JYOTSANA DEVI MR. M DEVANANDA	X

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)